

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1648  
ANSWERED ON:04.12.2012  
CBI AND CVC INQUIRY  
Verma Shri Sajjan Singh

**Will the Minister of COAL be pleased to state:**

(a) the names of officers and employees posted in Coal Controller headquarters in Bilaspur, Chhattisgarh and Jharkhand since last 15 years against whom cases are pending with the CBI and Vigilance Department; and

(b) the names of officers/employees of the said institutes against whom charge sheets have been filed by the Vigilance Department and they have been promoted in their respective branches during the last 15 years ignoring the vigilance report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): As per information received from Coal Controller Organisation the names of officers and employees posted in Coal Controller's Headquarters' (CCO) in Bilaspur, Chhattisgarh and Jharkhand since last 15 years against whom cases are pending with the CBI and Vigilance Department are as under :-

Sl. No.	Name & Designation	Place of Posting	Duration of posting
	No. of Officers Against whom are/were pending	in Coal Controller's Orgn. From To	

1	Shri A.K.Singh, GM, SECL	O.S.D, CCO, Bilaspur	09.06.2011 Till Date
2	Shri R.N.Sahu, Ex-GM, SECL	O.S.D, CCO, Bilaspur	07.06.2010 15.07.2011

No officer has been promoted during the pendency of CBI case/vigilance charge sheet.